

(b) how many of them have been rehabilitated in India; and

(c) how they have been rehabilitated?

THE MINISTER FOR REHABILITATION (SHRI A. P. JAIN): (a) About 73,000.

(b) and (c). About 5,000 only were admitted in camps. The majority of them are employed on work sites. Information about those who did not go to camps is not available.

#### SALE OF GOODS MANUFACTURED BY DISPLACED PERSONS

98. SHRI M. VALIULLA: Will the Minister for REHABILITATION be pleased to state:

(a) whether any arrangements have been made by Government for the sale of goods manufactured by displaced persons all over India; and

(b) if so, what arrangements have been made?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) Yes.

(b) The Ministry of Rehabilitation have set up an Emporium of Refugee Handicrafts in Khan Market, New Delhi, for the sale and display of the goods produced by the displaced persons at the training and work centres run by the Ministry itself or by the State Governments, and also for the sale of goods manufactured by the displaced concerns working with Government aid or under Government patronage all over India. Besides, the Governments of Bombay, Uttar Pradesh, Punjab, PEPSU, Saurashtra, Madhya Bharat, Delhi, Bhopal, West Bengal, Orissa and Assam have made their own arrangements for the sale of goods manufactured by the displaced persons at the training and work centres, homes and *Narishalas* set up by them, as shown in the enclosed statement.

#### Statement

(i) *Bombay*.—The goods manufactured by displaced persons on a cottage industry scale in the Vocational Training Centres, Rehabilitation Production Centres, and Destitute Homes set up or sponsored by Government in the various displaced persons' colonies and townships are sold through the sales depot known as "Women's Rehabilitation Depot" Bombay. Government Departments also place their supply orders direct on the Centres and Homes.

Moreover arrangements for sale of goods manufactured by displaced persons also exist at the premises of the following Centres and Homes:—

(a) Vocational Training Centres, Ulhasnagar and Ahmedabad.

(b) Rehabilitation Production Centres, Ulhasnagar, Pimpri (Poona) and Valivade (Kolhapur).

(c) Cottage Industry Centre, Waroshia (Baroda) and the Sindhi Tailoring Institute, Baroda.

(d) Training Centre for Women, Wadaj (Ahmedabad).

(e) *Narishalas* in certain displaced persons' colonies run mainly by private organisations with or without assistance from Government.

(ii) *Uttar Pradesh*.—The goods manufactured by displaced persons at the Training-cum-Production Centres are sold through the U.P. Handicrafts, having branches at Lucknow, Allahabad, Meerut, Agra, Dehra Dun and Nainital. Government Departments are also placing orders for their requirements on the Training-cum-Production Centres. Facility for sale of goods through U.P. Handicrafts shops is also available to the goods manufactured by the displaced persons independently.

(iii) *Punjab*.—(1) Sales depots have been opened at Jullundur, Jagadhari, panipat, Rohtak and Amritsar;

(2) Sales agents, travelling agents and brokers have been appointed for booking orders and selling goods produced by the work centres;

(3) Goods produced by the displaced persons are also displayed and sold in the Punjab Cottage Industries Museum and Emporium, Simla.

(4) In the case of the Vocational Training Centres, and the Training-cum-Production Centres in Homes/Infirmarys, the trainees and inmates are encouraged in the purchase of goods manufactured by them.

(iv) *Saurashtra*.—The State Government have instructed all Departments to purchase their requirements of braiding, tapes, niwar, carpets, chair-cloth, daftar bandhans and dusters, etc., from the Government Refugee Work Centre, Bantwa.

(v) *Pepsu*.—The goods manufactured by the displaced persons in the work centres as well as at the Destitute Home, Sangrur, are sold to the public as well as to the Government offices in PEPSU, Punjab and Delhi.

(vi) *Madhya Bharat*.—The goods manufactured by the displaced persons at the Industrial and Vocational Centres run by the State Government are sold through the State Emporium which has shops at Gwalior, Mhow, Ujjain, Indore and Ratlam.

(vii) *Delhi*.—The goods produced at the centres are displayed and sold at the sales depots attached to the centres. Besides this there is also a main sales shop in Sadar Bazar, Delhi for the sale of these goods.

(viii) *Bhopal*.—Arrangements for the sale of goods manufactured by the displaced persons at the Training-cum-Work Centre, Gandhi Nagar exist at the Centre itself.

(ix) *West Bengal*.—A Sales Emporium has been established at Calcutta for the sale of handicrafts and other products manufactured by displaced persons. A Marketing Section has also been set up in the Relief and Rehabilitation Directorate, Government of West Bengal, Auckland House, Calcutta, for the same purpose.

(x) *Orissa*.—Arrangements have been made to market the products of displaced weavers and fishermen in the State through the Textile Marketing Organisation and the Fisheries Section of the Industries Department of the State Government.

(xi) *Assam*.—Arrangements exist for the local sale of goods manufactured by inmates of Women's Homes. Goods manufactured by the trainees in the Shillong Paper Institute are sold locally through the Director of Industries.

#### NEGOTIATIONS WITH FRENCH GOVERNMENT

99. SHRI M. VALIULLA: Will the PRIME MINISTER be pleased to state:

(a) whether Government proposed to the Government of France towards the end of 1952, the starting of negotiations for the direct transfer of French Territories in India;

(b) if so, what was the reply given by the French Government to that proposal; and

(c) at what stage the negotiations are at present?

THE PRIME MINISTER AND MINISTER FOR EXTERNAL AFFAIRS AND DEFENCE (SHRI JAWAHARLAL NEHRU): (a), (b) and (c). Towards the end of 1952, the Government of India proposed to the French Government that negotiations might be started for the direct transfer of these territories to India. It was suggested that the principle of direct transfer should be accepted first and that this should be